

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2874  
ANSWERED ON:06.08.2015  
Physical Verification of Land  
Misra Shri Ajay (Teni)

**Will the Minister of COAL be pleased to state:**

- (a) whether the physical verification of land of Coal India Limited (CIL) has been undertaken through any survey ;
- (b) if so, the date of conducting physical verification and name of agency through which it has been done; and
- (c) if not, the action plan for conducting physical verification of the said land and the time by which it is likely to be completed?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

(a) to (c) : Land is acquired by Coal India Limited(CIL) for various projects. At the time of acquisition, physical verification of the land to be acquired is done jointly by the subsidiary company of CIL and State Government. This is done to establish the type of land and record of rights. In the case of tenancy/private land, demarcation of land, survey of trees, survey of houses etc. is done to assess fair compensation for the land etc. In case of forest land, pillar posting and counting of trees is done to assess the quantum of compensatory afforestation, Net Present Value (NPV) etc.

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